

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**CP/310/00096/2018 in OA/310/00315/2017**

**Dated Wednesday the 24<sup>th</sup> day of April Two Thousand Nineteen**

**CORAM : HON'BLE MR. R. RAMANUJAM, Member (A)  
HON'BLE MR. P. MADHAVAN, Member (J)**

M.Suresh,  
No. 7, Thilakar Street,  
Sridevi Nagar South,  
Kamaraj Nagar,  
Avadi, Chennai 600071. ....Applicant/Applicant

By Advocate M/s. P. Rajendran

Vs

1.Mr. N. Thiagarajan,  
Additional Director General (E) (SZ),  
AIR & TV, Swami Sivananda Salai, Chennai 600005.

2.Mr. T. Rajendiran,  
Deputy Director General (E),  
All India Radio, Chennai 600004. ....Respondents/Respondents

By Advocate Mr. Su. Srinivasan

**ORAL ORDER****(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

This CP has been filed by the applicant alleging wilful disobedience of the order of this Tribunal dt. 14.07.2017 in OA 315/2017 by the respondents.

2. When the matter is called, learned counsel for the respondents produces a copy of the order dt. 18.04.2019 informing the contempt petitioner/OA applicant of the approval for his appointment to the post of LDC on compassionate grounds.
3. As the order has been complied with, nothing survives in the matter. CP is closed. Notices discharged.

**(P. Madhavan)  
Member(J)**

**24.04.2019**

SKSI

**(R. Ramanujam)  
Member(A)**